

Team has recommended, inter-alia, phased introduction of computerisation in certain functional areas, strengthening of existing Counter-Assistance System, opening of regional offices at Varanasi and Tuticorin and upgradation of existing offices at Amritsar and Srinagar. A greater number of recommendations which did not involve much financial implications have since been implemented. Other recommendations are under the process of implementation.

In addition to the above, steps have taken to ensure improved functioning of the Organisation. Time limits have been fixed for the disposal of various types of import licence and CCS applications; rate of disposal and extent of pendency is monitored on monthly basis at higher levels; Supplementary licences cleared by Hqrs Licensing Committee are now being issued at Hqrs. itself cutting down the delay in transmission of decisions to regional offices for issue of licences and similar action has been taken in respect of Advance Licence cases also. Grievance Committees at Hqrs. and major regional offices have been set up in association with Federation of Indian Exports Organisation for speedy redressal of complaints and other grievances.

Duty Hours of Staff Car Drivers

5300. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) what are the duty hours of staff car drivers working in the Central Government offices ;

(b) whether the duty hours of staff Car drivers are different than the duty hours of other Central Government employees ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) Duty hours of staff car drivers are from 8.30 A.M. to 6.06 P.M. (with a lunch break of half an hour) in offices having working hours from 9.00 A.M. to 5.30 P.M. In other offices the duty hours of staff car drivers are to be so fixed that the effective duty hours do not exceed 9 hours and 6 minutes per day.

(b) and (c) Yes, Sir. The reason is that the staff car drivers are generally put on duty in connection with the movement of senior officers for attending official work, is required to be done even outside the prescribed working hours of the general staff. Since the duties of staff car drivers are intermittent in nature their effective working hours will be less as compared to other office staff whose duties are of a continuous nature.

Decline in Export of Hosiery Goods

5301. SHRI LAMARSINH RATHAWA : Will the Minister of TEXTILES be pleased to state :

(a) whether the export of hosiery goods has declined due to the disturbances in Punjab ;

(b) if so, the details thereof ; and

(c) the steps being taken to boost this trade ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Does not arise.

(c) A statement is given below.

Statement

The following incentives are offered to the exporters of garments and knitwear :—

1. Sophisticated garment manufacturing machines not manufactured indigenously are allowed to be imported on OGL. As many as 119 machines for garment and hosiery manufacture have been placed under OGL, 97 of them enjoying concessional import duty.
2. Revised rates of CCS have been announced effective from 1st July, 1986. These rates have been announced for a period of 3 years and are generally higher than before. Slow moving items of garments on which CCS was not admissible when exported to quota countries have been made eligible for CCS.